

**Vayudoot Service Between Calicut and Sharjah**

3226. SHRI MULLAPPALLY RAMA-CHANDRAN:  
SHRI K. MURALEEDHARAN:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government have any proposal to introduce Vayudoot service between Calicut and Sharjah (Gulf);

(b) if not, the reasons therefor;

(c) whether any study has been made to determine the average number of Gulf passengers from the Malabar area and other district of Kerala; and

(d) if so, the details of the findings?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) No, Sir.

(b) Government has envisaged only a domestic role for Vayudoot.

(c) and (d). Traffic on Kerala-Gulf route is regularly monitored so as provide adequate capacity on this sector.

[Translation]

**Setting up of Ancillary Unit of BHEL, Bhopal**

3227. SHRI S.C. VARMA: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Bharat Heavy Electricals Limited, Bhopal has given approval for setting up any new ancillary industrial units during the last three years;

(b) if not, the reasons therefor;

(c) whether the meeting of Plant Level Committee constituted in the BHEL, Bhopal is being held quarterly; and

(d) if not, the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) No, Sir.

(b) BHEL, Bhopal has 48 Ancillary Units. In addition, 220 small scale units have also come up which are being given facilities like provision of raw material, load etc.

(c) and (d). A Sub-Committee consisting of representatives of Ancillary Units, Small Scale Units, State Government and BHEL meets 8-10 times a year depending upon the need. The Sub-Committee puts up deliberations/decisions to the Plant Level Committee which meets twice a year.

**Overbridge at Sehore City in Madhya Pradesh**

3228. SHRI S.C. VARMA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the proposal of construction of railway overbridge in Sehore city of Madhya Pradesh is under consideration of Government;

(b) if so, the present position thereof;

(c) the estimated cost of construction of overbridge, the amount to be borne by railways and State administration respectively; and

(d) the time by which this overbridge is likely to be constructed?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) No, Sir. The Railway has not so far received any proposal in this regard from the state Government.

(b) to (d). Do not arise.

[English]

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**Performance of N.T.P.C.**

3229. SHRI K.S. RAO: Will the Minister of ENERGY be pleased to state:

(a) whether the National Thermal Power Corporation has exceeded its targets in almost each and every area of its operation during 1989-90;

(b) the details of the targets fixed for

overall capacity additions, operations and transmission lines and the targets achieved in 1989-90; and

(c) the details of the profits made by the Corporation during 1989-90 as against targets fixed in the Memorandum of Understanding?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir.

(b) and (c). The details are as under:

	<i>Memorandum of Understanding target for 1989-90</i>	<i>Achievement in 1989-90</i>
Capacity addition	1634 MW	2095 MW
Generation	37300 MU	40893 MU
Transmission lines	2917 ckt. Kms.	3116 ckt. Kms.
Profit (before tax)	Rs. 207.64 crores	Rs. 404.51 crores
		(Provisional)

**Ban on Recruitment of Wards of Deceased Employees in IDPL**

3230. SHRI K.S. RAO: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Indian Drugs and Pharmaceuticals Limited has imposed a ban on recruitment of wards of the deceased employees;

(b) if so, whether it is not contrary to the policy of Union Government; and

(c) if so, the steps proposed to be taken to remove the ban?

THE MINISTER OF STATE IN THE MINISTRY FOR PETROLEUM AND CHEMICALS (SHRI BHAJAMAN BEHERA): (a) to (c). The policy of IDPL to provide employment to dependent members of the families of its deceased employees has been kept in abeyance in view of the extreme sickness of the company, gross overmanning and very high wage bill. As and when the situation improves, candidates fulfilling the eligibility criteria will be employed.

**Issuing of Licences to Drug Manufacturers**

3231. SHRI K.S. RAO: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state: